

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3517
ANSWERED ON:16.08.2010
ROLE OF ARMY IN LAW AND ORDER SITUATIONS
Meinya Dr. Thokchom

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to continue with utilization of services of Army for restoration and maintenance of law and order in the country;
- (b) if so, the details thereof;
- (c) whether the Army has been trained to handle mass protest, riots, mobs etc; and
- (d) if not, whether there is any proposal to provide training to them in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): For maintenance of law and order, Army is employed only as a last resort.
- (c) & (d): The Indian Army is trained to execute all tasks assigned to it and has Standing Operating Procedures to deal with such situations.